

Sheo Ject Lal vs. Union of India & others.

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ORDER-SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH

OA 545 of 88

S.No. of Order	Date Order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order.
		11-9-90 DR and suppl. reply Reply filed on 7-2-90 & 9 <sup>2</sup> /90 and rejoinder filed on 3-3-89. S/Sr. B P Gupta, Anil Kumar Adv. for applicant, S. KC Sinha Adv. for resp't. Pleading are complete. Keep in the fine die list.  DR	
602	18-12-90	DR(J) Hon. Mr. Justice K. Nath, V.C. Hon. Mr. K. D. Rayya, A.M. Sri Anil Kumar, learned counsel for the applicant states that the review of the orders dated 11-12-90 (Am-I) is the applicant's affidavit dated 14-12-90. It is not necessary for the applicant to proceed with the original application. On the applicant's prayer the application is disposed of as not founded. Copy of the order may be given to the learned counsel for the applicant today.	P.T.O.

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W.M.

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V.C.